

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1272

ANSWERED ON:08.08.2011

CHEAP EXPORTS FROM CHINA

Gavit Shri Manikrao Hodlya;Reddy Shri Magunta Srinivasulu;Sardinha Shri Francisco;Singh Alias Pappu Singh Shri Uday;Viswanathan Shri P.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of the targets of the trade and the actual trade generated between India and China during each of the last three years;
- (b) the steps taken to enhance the bilateral trade with China and improve the trade imbalance, if any;
- (c) whether there have been instances of large quantities of various cheap finished products being imported by Indian businessmen from China;
- (d) if so, the details thereof alongwith the names of the various industries from which such complaints of dumping of goods have been received by the Government;
- (e) whether the Government has assessed the impact of such trade on the Indian industries and if so, the details thereof;and
- (f) the measures taken by the Government to protect the interest of these domestic industries?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) Year-wise bilateral trade targets are not fixed. However, during the visit of Chinese President to India in November, 2006 a bilateral trade target of US\$ 40 billion by 2010 was fixed. Subsequently during the Prime Minister's visit to China in January, 2008 it was decided to increase the bilateral trade target to US\$ 60 billion by 2010. As per trade statistics of DGCI&S the bilateral trade figures for the last three years are given below:-

(Value in USD million)

Year	2008	2009	2010
Export to	10,614.19	10,137.36	17,389.94
China			
Import from	33,559.94	28,787.84	38,101.29
China			
Total trade	44,174.13	38,925.20	55,491.23

According to trade statistics of China Customs, the bilateral trade reached US\$ 61 billion in 2010.

(b) With a view to achieving balance in the bilateral trade, efforts are being made to diversify the export basket with emphasis on manufactured goods. The issue of trade deficit was raised by the Indian side during the 8th session of India-China Joint Group on Economic Relations, Trade Science and Technology (JEG) held at Ministerial level on 19th January 2010. As an outcome of JEG a Memorandum of Understanding was signed between India and China, where the Chinese side assured the Indian side that it would increase its imports from India. Indian Companies are encouraged to participate in major trade fairs in China to show-case Indian products in the Chinese market and increase engagement with Chinese companies.

(c)&(d) Yes Madam, there have been such instances and complaints of dumping of goods have been received by the Government in Textiles, Iron & Steel, Auto, Chemicals & petro-chemicals, Plastic and Polymer Sectors.

(e) & (f) On receipt of the applications filed by the domestic industries with prima-facie evidence of dumping of goods in the country, investigations are carried out by the Directorate General of Anti-dumping & Allied Duties (DGAD) to ascertain whether the dumping has caused any injury to the domestic industry. On the basis of this assessment anti-dumping duties are imposed on the import of such products to protect the interests of the domestic industry. In the last three years, 35 applications were received by the government. In 22 cases definitive duty has been imposed by the government after investigation.